

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 263 of 2012 &
IA-423 of 2012

Dated : 29th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Sandeep (Rep.)
Counsel for the Respondent(s): Mr. Sakesh Kumar with
Mr. B.S. Kamboj (Rep.) for R.1
Mr. R.S. Jrhi (Rep.) for R.2 & 3

ORDER

Mr. Sakesh Kumar appearing for the Commission seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 22.02.2013 after serving copy on the other side.

Post the matter on **22.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs